

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**38. IA 3151/2022 IA 214/2023 In C.P.(IB)/3782(MB)2018**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - IA 3151/2022 Shree Sales Corporation  
Private Limited**

**V/s**

**Rolson Synthetics Private Limited**  
**IA 214/2023 Vimal Kumar Agrawal**

**V/s**

**Rolson Synthetics Private Limited**  
**IN THE MATTER OF**  
**Shree Sales Corporation Pvt Ltd.**

**V/s**

**Rolson Synthetics Pvt Ltd.**

**APPEARANCES: -**

**FOR THE APPLICANT** : None present

**FOR THE RESPONDENT** : None present

**Section: Application under any other provisions- IBC Sec 9 of IBC**

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**ORDER**

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **19.04.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**